

फरवरी, 1973 में दिल्ली में आय-कर अधिकारियों द्वारा एक व्यापार गृह पर छापे के दौरान 16 लाख रुपये के मूल्य के माल और नकदी का बरामद किया जाना

3743. श्री हुकम चन्द कछबाय :

श्री नरेन्द्र सिंह बिठर :

क्या बिल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या फरवरी, 1973 में चांदनी-चौक, दिल्ली में एक व्यापारी के यहां मारे गए छापे के दौरान 16 लाख रुपये से अधिक मूल्य का सामान और नकदी बरामद हुई थी ; और

(ख) यदि हां, तो संबन्धित व्यक्तियों के विरुद्ध क्या कार्यवाही की गई है ?

बिल मंत्रालय में राज्य मंत्री ( श्री के० आर० पटेल ) : (क) दिल्ली में 21 फरवरी, 1973 को एक व्यापारी के कारोबार के तथा रहने के स्थानों की और 6 बैंक लाकरों की तलाशी ली गई थी, जिसमें लाकरों तथा रहने की जगहों से लगभग 20.55 लाख रुपये कीमत का सोना, चांदी तथा जेवरात और भारतीय मुद्रा में 57,500 रुपये पाये गये।

(ख) प्रत्यक्ष कर कानूनों तथा स्वर्ण (नियंत्रण) अधिनियम के अधीन कार्यवाही करने के लिए जांच-पड़ताल जारी है।

#### Loan Granted by Banks in Tripura for Agricultural purposes

3744. SHRI DASARATHA DEB: Will the Minister of FINANCE be pleased to state:

(a) what is the total amount of loan advanced by the Banks to the

agriculturists of Tripura for agricultural purposes so far; and

(b) out of the amount advanced to the agriculturists, what was the amount that was given to the agriculturists who hold land less than 5 acres?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): (a) The total amount of agricultural advances in Tripura, outstanding as on the last Friday of June, 1972 amounted to Rs. 2.21 lakhs.

(b) Break-up of advances to agriculturists according to the size of holdings is not maintained by the banks. Arrangements are, however, under way to maintain such data.

#### Report of the Working Group on Handloom and Powerlooms

3745. SHRI R. P. ULAGANAMBI: Will the Minister of COMMERCE be pleased to state:

(a) whether the report of the working Group of Handlooms and Powerlooms set up under the Chairmanship of the Textile Commissioner has been submitted to Government, if so, the main features thereof;

(b) the reaction of Government to the observations, recommendations made by the Group; and

(c) whether Government intend to lay a copy of the report before the Houses of Parliament?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) to (c). Yes Sir.